

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 29

Dated Guwahati, the 2nd July, 2015

Gauhati High Court has been pleased to issue the following directions to all Civil Courts under its jurisdiction:

1) Before registering a suit, the pleadings be scrutinized and for effective and expeditious service of summons, the plaintiff/petitioner be instructed to furnish the correct postal address of the parties, viz, House No., Ward No., Lane and Locality.

2) Adjournments in civil suits should coincide with the 90 days time stipulated under Order VIII of the Code of Civil Procedure for filing of written statements.

3) Filing of suits before the District Judge in respect of Grade-II and Grade-III Courts is to be discontinued. Henceforth, filing of cases pertaining to the jurisdiction of Grade-II and Grade-III Courts should be done in the respective first Court of Grade-II or Grade-III and the cases should be distributed on equal rotational basis amongst the additional Courts of the respective Grades.

By Order,
Sd/- B.K.Chetri

REGISTRAR (JUDICIAL)

Memo No. HC.III-29/2013/1499-1519 /G, Dated: 2nd July, 2015

Copy to:

- 1.The Registrar (Vigilance /Admn.), Gauhati High Court, Guwahati
- 2.The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
- 3.The District and Sessions Judge, All District, Assam. He is requested to circulate the order amongst all Judicial Officers under his Judgeship
- 4.The Judge, Designated Court, Guwahati
- 5.The Principal Judge, Family Court No.1 & 2, Guwahati /Silchar, Cachar
- 6.The Presiding Officer, Labour Court, Guwahati/Dibrugarh/Silchar
- 7.The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/Dibrugarh
- 8.The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
- 9.The Special Judge, Assam, Guwahati
- 10.The Special Judge, CBI, Assam, Guwahati

- 11.The Member Secretary, Assam State Legal Services Authority, Guwahati
- 12.The Special Judge, Addl. CBI No. 1 & 2, Assam, Chandmari, Guwahati
- 13.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 14.The Member, MACT, Guwahati / Barpeta / Dhubri / Nagaon / Nalbari / Silchar / Darrang / Bongaigaon
- 15.The Joint Registrar _____, Gauhati High Court, Guwahati
- 16.The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
- 17.The Deputy Registrar _____, Gauhati High Court, Guwahati
- 18.The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
- ✓19.The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the above order in the High Court website
- 20.The C.A. to the Registrar General, Gauhati High Court, Guwahati

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REGISTRAR(JUDICIAL)

Gauhati High Court, Guwahati